

12 44 Hrs.

**ELECTION TO COMMITTEE
NATIONAL FOOD AND AGRICULTURE
ORGANISATION LIAISON
COMMITTEE**

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE)** I beg to move

"That in pursuance of the Ministry of Food Agriculture, Community Development and Cooperation Resolution No F 10-1/165-FAIT, dated the 9th September 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation, Liaison Committee for a term of three years, subject to the other provisions of the said Resolution"

MR SPEAKER The question is 'That in pursuance of the Ministry of Food, Agriculture, Community Development and Cooperation Resolution No F 10-1/65-FAIT, dated the 9th September, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a term of three years, subject to the other provisions of the said Resolution"

The Motion was Adopted

12 45 Hrs

**BENGAL FINANCE (SALES TAX)
(DELHI VALIDATION OF APPOINTMENTS
AND PROCEEDINGS) BILL***

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K R**

GANESH) I beg to move for leave to introduce a Bill to validate appointments of certain officers under the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi and to validate proceedings taken by such officers under that Act and the Central Sales Act, 1956

MR SPEAKER The question is : "That leave be granted to introduce a Bill to validate appointments of certain officers under the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi and to validate proceedings taken by such officers under that Act and the Central Sales Tax Act, 1956"

The Motion was Adopted

SHRI K R GANESH I introduce the bill

**STATEMENT RE BENGAL FINANCE
(SALES TAX) (DELHI VALIDATION OF
APPOINTMENTS AND PROCEEDINGS
ORDINANCE)**

**THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI
K R GANESH)** I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Bengal Finance (Sales Tax), (Delhi Validation of Appointments and Proceedings) Ordinance, 1971, as required under rule 71 (1) of the Rules of procedure and Conduct of Business in Lok Sabha [*Placed in Library See* No LT 290/71]

*Published in the Gazette of India, Extraordinary Part II Section 2 dated 3 6 71

†Introduced with the recommendation of the President